

C. A. T. Bench, JAIPUR

Date of Order

orders OA No 171 93

10.3.1993

None present for the applicant.

The defects be removed within 2 weeks. Last opportunity is given to remove the defects. If the defects are not removed within the stipulated time the registration of the application ~~position~~ shall stand ~~decline~~ without reference to the Bench.

By
(B. N. Dhoondiyal)
Member (A)

D. L. Mehta
(D. L. Mehta)
Vice Chairman.

18/3/93

Mr. Rajendra ^{Prasad} Sharma, Counsel for applicant.

Register & Put up in Court
for admission on 15/4/93

D. L. Mehta
REGISTRAR
C.A.T., JAIPUR

15/4/93

Mr. Rajendra Prasad - Counsel for applicant
put up for admission

on 10/5/93.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

10/5/93 None present for the parties.

We do not find any force
off and the same is rejected.

O. P. Sharma
(O. P. Sharma)
Administrative Member

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

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the app. ~~section~~
wide 341
Date ~~10/5/93~~
D. L. Mehta